

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 442 OF 2017 IN
DFR NO. 1593 OF 2017**

Dated: 1st August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Punjab State Power Corporation Limited ...Appellant(s)

Vs.

Patran Transmission Co. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Manu Seshadri

Counsel for the Respondent(s) : Ms. Poonam Verma
Ms. Nishtha Kumar for R.1
Mr. Sethu Ramalingam for R-2

ORDER

IA NO. 442 OF 2017

(Appl. for condonation of delay in filing the appeal)

At the request of learned counsel for the appellant, the matter is adjourned to **09.08.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**